

LOK SABHA  
UNSTARRED QUESTION NO.3160  
TO BE ANSWERED ON 06.12.2019

PROTECTION OF CLOTH MANUFACTURERS

3160. SHRIMATI SANGEETA AZAD:

Will the Minister of TEXTILES वस्त्र मंत्री  
be pleased to state:

- (a) whether the Government is aware that some anti-social elements in Assam are banning the sale of clothes manufactured in Mubarakpur in Azamgarh of Uttar Pradesh, the leading area in handloom sector;
- (b) if so, the action taken against the said anti-social elements involved in unconstitutional activities; and
- (c) whether keeping in view the interests of the weavers of the said area the Government proposes to promote the sale of their handloom products in other States also including Assam?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़ूबिन इरानी)  
MINISTER OF TEXTILES  
(SMT. SMRITI ZUBIN IRANI)

- (a): As per report received from the Government of Assam, some organizations of Sualkuchi, Assam have insisted for stopping the sale of Mulberry Silk Assamese Mekhela-Chadar pairs made in Varanasi, Mubarakpur and Azamgarh, Uttar Pradesh, where some orders are placed by the local traders.
- (b): The Directorate of Handloom & Textiles, Government of Assam, has intimated it to be a case of trade rivalry and have pacified the same by conducting awareness campaign and involving the civil administration.
- (c): Government of India has been providing marketing facilities all across the country including State of Assam under Handloom Marketing Assistance (HMA), a component of National Handloom Development Programme (NHDP). Since 2016-17, a total of 678 Handloom Marketing events/expos have been organized in different states to help weavers from all across the country to sell their products.

\*\*\*\*\*